


**NATIONAL COMPANY LAW TRIBUNAL  
AMRAVATHI BENCH**

**PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL**

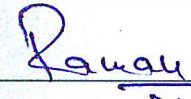
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2020 AT 10.30 AM**

TRANSFER PETITION NO.	TCP(1B) NO. 93/9/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(1B) NO. 242/9/HDB/2019
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Wens Infra Projects
NAME OF THE RESPONDENT(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suman Bijarnia	PCJ	cs@sumanbijarnia@gmail.com 9703358300	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sr Counsel Damalapati Srinivas	Adv	996310617	
K.V. Raman			

**ORDER**

Counsel for the Petitioner is present. Mr. K. V. Raman, Advocate for Respondent is present. The Respondent counsel submits that they would take necessary steps for setting aside the order setting them ex parte as per order dated 18.12.2019. On request the matter is adjourned to 10.02.2020 for filing necessary Application, if any. Copy of the same be served on the Petitioner in advance.

  
MEMBER JUDICIAL